

Mr. Gopal Singh, AOR

Mr. Gopal Prasad, AOR

Mr. Aniruddha P. Mayee, AOR

Mr. Guntur Prabhakar, AOR

Mr. M. Yogesh Kanna, AOR

Mr. Mukesh Kumar Maroria, AOR

M/S. Arputham Aruna And Co, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. Som Raj Choudhury, AOR

Ms. K. Enatoli Sema, AOR

Mr. Kunal Chatterji, AOR

Mr. V. N. Raghupathy, AOR

Ms. Manisha Ambwani, AOR

Ms. Sneha Kalita, AOR

Mr. Ashok Kumar Singh, AOR

Mr. Rohit K. Singh, AOR

Mr. Shuvodeep Roy, AOR

Mr. Ashok K. Srivastava, AOR

Mr. V. G. Pragasam, AOR

Mr. Apoorv Kurup, AOR

Mr. Naresh K. Sharma, AOR

Mr. Mishra Saurabh, AOR

Mr. S.. Udaya Kumar Sagar, AOR

Mr. Shree Pal Singh, AOR

Mr. Vinod Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

On mentioning, the matter is taken on Board.

List the present writ petition along with Suo
Motu Writ Petition (Civil) No.2 of 2018 on 1st November,
2018.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
ASSISTANT REGISTRAR